

Annexure 3

Name of the Corporate debtor: Bombay Infrastructure India Limited
Date of commencement of CIRP: 02nd August 2023
List of creditors as on: 25th September 2026

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sr.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	%voting share in CoC					
1	Invent Assets Reconstruction & Reconstructions Pvt Ltd acting in its capacity as Trustee of INVENT/1718/ACB/S118	21/09/2023	3,909,253,368.44	3,906,800,815.92	Secured	3,906,800,815.92	3,906,800,815.92	No	91.12			2,452,552.52		
2	Invent Assets Reconstruction & Reconstructions Pvt Ltd acting in its capacity as Trustee of INVENT/1617/BMC/P14	21/09/2023	549,920,543.91	287,972,369.72	Secured	287,972,369.72	287,972,369.72	No	6.72			7,432,212.31	254,515,961.88	
3	Asset Reconstruction Company (India) Limited	6/5/2026	71,789,535.00	62,284,794.00	Secured	62,284,794.00	-	No	1.45	-	-	-	9,504,741.00	-
	TOTAL		4,530,963,447.35	4,257,057,979.64		4,257,057,979.64	4,194,773,185.64		99.29			9,884,764.83	264,020,702.88	

Sd/-
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